

(b) Under the Low Income Group Housing Scheme envisaged by the Ministry of Works, Housing and Supply these societies are required to secure loans direct from the State Governments concerned. The State Governments, at the request of the Ministry of Railways, have ensured that these societies will be given equal benefits, financial and otherwise, like other Housing Societies which have been set up under State Governments

Jaipur Post Office (Orissa)

339. Shri B. C. Mullick: Will the Minister of Transport and Communications be pleased to state.

(a) whether Government are aware of the fact that due to delay in constructing a building of its own, the Post Office at Jaipur town, Orissa continues to be housed in the local Town Hall causing inconvenience to the public,

(b) if so, what steps are being taken for the speedy completion of the work and the target fixed for it, and

(c) the annual amount of expenditure incurred on account of rent?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Jaipur Head Post Office has been temporarily located in the Town Hall premises pending construction of departmental building for the office. No complaint has been received about inconvenience caused to public due to its location in the Town Hall

(b) Administrative approval and expenditure sanction to the construction of the building was issued in May, 1954, but the work could not be executed as the CPWD authorities were unable to fix the agency for its execution. Fresh tenders invited by them were expected to be opened on 25th July, 1957

(c) Rs 960

MOTION FOR ADJOURNMENT

12 hrs

Mr. Speaker: I have received notice of an adjournment motion regarding

the serious situation caused by the sudden rise of the Jamuna in Delhi affecting several villages and so on.

So far as this matter is concerned, there is a starred question regarding floods in Jamuna river which has been admitted for the 6th August, 1957. A calling attention notice by Shri Naushir Bharucha regarding the Jamuna floods and the damage caused thereby has also been received today. In addition, there is this adjournment motion

If Jamuna goes on rising, what is the meaning of adjourning the House? I can only say to the hon. Minister, because every day, every morning we find that the danger point is being reached and so on, any statement on the floor of the House might be welcome. The hon. Prime Minister

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): It is obvious, as you yourself have been pleased to indicate, that this is not a matter for an adjournment motion

This is an annual occurrence and a normal occurrence. Unfortunately sometimes it creates difficulties which cannot immediately be dealt with because now that Delhi is spreading out, people start living in the low-lying areas and they are being removed. Anyhow it will interest the House to know that at 11-30 a.m. this morning the water level on the Jamuna was 671.4 ft., that is it has gone down a little. The danger point is 672 ft. above sea level. The water started receding at 12 noon yesterday and is fast continuing to recede. It has not, therefore, been necessary to carry out any relief measures.

This, I may point out, is in answer to future questions also.

Mr. Speaker: All steps are being taken

PAPERS LAID ON THE TABLE

NOTIFICATIONS ISSUED UNDER THE ESSENTIAL COMMODITIES ACT

The Minister of Co-operation (Dr. P. S. Deshmukh): I beg to lay on the